

ITEM NO.4

COURT NO.1

SECTION XIV

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.43/2015 in Civil Appeal No(s).3769/1996

BUFFALO TRADERS WELFARE ASSON.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(For directions and office report)

Date : 05/05/2017 This application was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Appellant(s)/ Mr. Mukesh K. Giri,Adv.(Not present)

applicant(s) Mr. Shekhar Prit Jha,Adv.(Not present)

For Respondent(s) Mr. A.K. Sanghi,Sr.Adv.

Ms. Rekha Pandey,Adv.

Mr. S.W.A. Qadri,Adv.

Mr. M.K. Maroria,Adv.

CPCB Mr. Vijay Panjwani,Adv.

EDMC Mr. Sanjiv Sen,Sr.Adv.

Mr. Lokendra Kumar,Adv.

Mr. Dev J. Roy,Adv.

Mr. Praveen Swarup,Adv.

State of UP Mr. Pramod Swarup,Sr.Adv.

Mr. Utkarsh Sharma,Adv.

Ms. Alka Sinha,Adv.

Mr. Anuvrat Sharma,Adv.

DDA Mr. Vishnu B. Saharya,Adv.

Mr. Viresh B. Saharya,Adv.

For M/s. Saharya & Co.,Advs.

Mr. Prashant Kumar,Adv.

Mr. Shakil Ahmed Syed,Adv.

M/s. Parekh & Co.,Adv.

Ms. Tulika Prakash,Adv.

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UPON hearing the counsel the Court made the following

O R D E R

The matter is called twice. No one has appeared on behalf of the applicant.

In the interest of justice, post for further hearing in July, 2017.

(Sarita Purohit)
Court Master

(Renuka Sadana)
Assistant Registrar